CP NO. 97(ND)/2015 RT No.07/2016

M/s Plezer Investments Pvt. Ltd. & Ors.

...Petitioners

Versus.

M/s Mukesh Udyog Ltd. & Ors.

...Respondents

Present:

Mr. Sunil Salotra, Advocate for petitioners.

Mr. Tejinder Singh, Advocate for respondents.

The matter could not be taken up today as the cases at Sr. No. 1 and 3 of the Cause List viz. CP No. 96 (ND)/2015 Santosh Rachna and another Vs. M/s. New Suraj Transport Co. Pvt. Ltd. and CP No. 96 (ND)/2010 Rakesh Kumar Gupta and another Vs. M/s. G.I. Estates Pvt. Ltd and others consumed almost the entire day and the extended time limit for disposal of these cases is also expiring much earlier. Therefore, matter be adjourned to 16.01.2017 for arguments.

The Registry has reported that two extra copies of Paper Book have not been filed despite direction issued vide order dated 24.11.2016. Learned counsel for the petitioner submits that the same would be filed during the course of the day. Let the needful be done.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

December 19, 2016